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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 3343/2017**

MONIKA AND ORS

..... Petitioners

Through: Mr.Choudhary Ali Zia Kabir, Adv.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Ms.Suparna Srivastava, CGSC with
Mr.Tushar Mathur, Adv. for R-1 and
7.

CORAM:

HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER

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04.09.2020

This hearing has been held by video conferencing.

CM No.21608/2020

By this application the respondent no.7 seeks to place on record an additional affidavit.

The application is allowed. Additional affidavit is taken on record.

W.P.(C) 3343/2017

The petitioners shall be at liberty to file a response to the additional affidavit within a period of three weeks.

Let a Status Report be also filed by the respondent no.3 keeping in view the averments made in the additional affidavit.

List on 10th November, 2020.

NAVIN CHAWLA, J

SEPTEMBER 4, 2020/Arya